

Central Administrative Tribunal
Principal Bench: New Delhi.

OA No. 2377/97

New Delhi, this the 15th day of April, 1998

Hon'ble Shri S.R. Adige, Vice-Chairman (A)
Hon'ble Shri T. N. Bhat, Member (J)

Sh. Jagmohan Singh s/o Bikram Singh,
Driver, Directorate of Education, Delhi
Administration, Shamnath Marg, Old Sectt.
Delhi & R/o 709, Multi Storey quarter,
Timarpur (near Police Station, Delhi)....Applicant

(By Advocate: Shri S.C.Saxena)

Versus

1. Lt. Governor through
Chief Secretary, N.C.T.
Delhi Admn. Old Sectt. Delhi.
2. Director of Education,
Education Directorate,
Old Sectt. Shamnath Marg, Delhi.
3. Pay & Accounts Officer,
Govt. of India, Trikot,
Bhikaji Cama Place, New Delhi. ...Respondents

(By Advocate: Anoop Bagai)

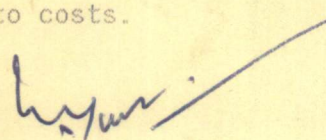
O R D E R (ORAL)

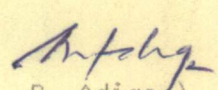
By Hon'ble Shri S.R.Adige, Vice-Chairman (A)

The learned counsel for the applicant prays that
he may be allowed to withdraw the aforesaid O.A. with
permission to file fresh application, if so advised.

Permission to withdraw the OA is granted, *with liberty as prayed for.*

O.A. is disposed of as withdrawn. No order as
to costs.


(T.N.Bhat)
Member (J)


(S. R. Adige)
Vice-Chairman (J)

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